

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 256 of 2012**

**Dated : 8<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Nava Bharat Ventures Ltd. ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ashok K. Parija, Sr. Adv.  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty  
Counsel for the Respondent (s): Mr. R.K. Mehta  
Mr. Elangbam for DERC

**ORDER**

As agreed by the learned counsel for the parties, post the matter for further hearing on **31.05.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/pg